GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA UNSTARRED QUESTION No. 3943 TO BE ANSWERED ON 25TH MARCH, 2025

Performance of PMMSY

3943. Dr. Sambit Patra :

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the Government has revamped or proposes to revamp Pradhan Mantri Matsya Sampada Yojana (PMMSY), if so, the details thereof along with the funds allocated and released and utilized for the implementation of PMMSY during the last three years and State wise;

(b) whether the Government has conducted any performance audit of PMMSY, if so, the details of the audit outcomes;

(c) the time limit fixed for setting up of smart fishing harbours and aqua parks and their latest status;

(d) the details of the quantum of funds allocated and released for the implementation of the schemes so far; and

(e) the total time frame and implementation status for setting up of Aqua park in Odisha?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI GEORGE KURIAN)

(a) to (e) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India during the last four years (2020-21 to 2023-24) and current year(2024-25) of implementation of Pradhan Mantri Matsya Sampada Yojana (PMMSY) has accorded approvals to the fisheries developmental proposals of various State Governments Union Territories and other implementation agencies amounting to Rs.20,990.79 crore with central share of Rs.8926.28 crore under this scheme. This includes the proposals amounting to Rs.15,820.23 crore approved during the last three years (FY 2021-22 to 2023-24) under PMMSY. State-wise details of the funds approved and released during the last three years is furnished at Annexure-I.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India during the period of implementation of PMMSY, has released Central funds of Rs. 4670.79 crore to various State Governments, Union Territories and other implementing agencies for development of fisheries and aquaculture including welfare of fishermen in the country. The proposal for continuation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) beyond 31st March, 2025 has been examined in consultation with the Ministry of Finance and this scheme in its existing form is continued during the full tenure of 15th Finance Commission cycle, i.e. up to Financial Year 2025-26. To evaluate the impact of PMMSY, an evaluation study has been undertaken through an independent agency. Under PMMSY, three smart & integrated fishing harbours at Vanakbara in Daman & Diu, Karaikal in Puducherry and Jakhau in Gujarat with a total outlay of Rs.369.80 crore and project completion period of 18 months have been approved. Further, 11 integrated agua parks in 11 States including one at Hirakud, Sambalpur District of Odisha with a total outlay of Rs.682.60 crore and project completion of 12 months from the date of approval of individual projects have been approved. The Government of Odisha has identified and demarcated necessary land for development of the approved Aqua park.

Annexure-I

Statement referred to in reply to the Lok Sabha Unstarred Question No. 3943 for answer on 25th March, 2025 : State-wise details of project approved and funds released under PMMSY during last three years (FY2021-22 to FY2023-24)

SI No.	State/UT	Total Project Cost	Central share approved	Central fund released
(i)	(ii)	(iii)	(iv)	(v)
1.	Andaman & Nicobar	4300.10	2261.53	496.70
2.	Andhra Pradesh	205677.67	45604.78	42657.67
3.	Arunachal Pradesh	14744.89	9675.50	7238.79
4.	Assam	34594.37	18392.30	15055.33
5.	Bihar	33405.50	9862.48	4996.19
6.	Chhattisgarh	71335.76	23155.52	11962.66
7.	Delhi	147.00	76.00	19.00
8.	Goa	6680.59	3382.65	3808.94
9.	Gujarat	73508.67	22479.21	5623.00
10.	Haryana	66003.75	23240.33	9197.79
11.	Himachal Pradesh	8544.25	4188.61	2346.41
12.	Jammu & Kashmir	10210.74	5297.20	3754.60
13.	Jharkhand	32271.96	11195.74	6952.30
14.	Karnataka	84589.02	29795.18	23723.42
15.	Kerala	99036.52	40169.54	31042.33
16.	Ladakh	2758.20	1666.92	489.05
17.	Lakshadweep	2635.00	1621.10	75.00
18.	Madhya Pradesh	59902.87	18995.17	13965.90
19.	Maharashtra	120159.68	45745.31	24220.41
20.	Manipur	15980.70	7436.21	1846.66
21.	Meghalaya	10235.35	5791.14	2805.56
22.	Mizoram	10064.16	5430.86	4229.71
23.	Nagaland	8607.59	4648.10	4233.65
24.	Odisha	85552.60	37048.65	16987.45
25.	Puducherry	15966.16	13565.77	4723.41
26.	Punjab	10959.75	2987.12	1908.43
27.	Rajasthan	5021.14	1697.47	153.30
28.	Sikkim	6049.53	3716.43	1987.05
29.	Tamil Nadu	86349.65	34810.34	11692.51
30.	Telangana	24797.92	8208.28	4803.59
31.	Tripura	17886.07	9085.80	5122.83
32.	Uttar Pradesh	82143.10	26816.46	15347.68
33.	Uttarakhand	24987.47	13464.61	7867.76
34.	West Bengal	49788.54	20990.72	5075.97
35.	Others(Transponders, etc.)	36400.00	21840.00	0.00
36.	Central Sector Projects	160726.53	534343.02	296411.01
	Total	1582022.79	658111.92	348706.98
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(Rs. In lakh)
